

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1626**  
TO BE ANSWERED ON 08.03.2016

**Project Elephant**

1626. SHRIMATI RITA TARAI:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) the details of initiatives taken up under 'Project Elephant' in the country;
- (b) the funds allocated, released and utilised under the said project during each of the last three years, State-wise;
- (c) whether there has been any delay in release of funds to the States; and
- (d) if so, the details thereof and the corrective steps taken by the Government thereon?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI PRAKASH JAVADEKAR)

- (a) Financial and technical assistance is provided to elephant range states under the Centrally Sponsored Scheme 'Project Elephant' based on Annual Plan of Operations submitted by the State Governments. The objectives of the Project Elephant Scheme are:
  - (i) Conservation of Indian elephants and its habitat.
  - (ii) Addressing issues relating to human elephant conflict.
  - (iii) Welfare of Captive elephants.
- (b) Details of funds allocated, released and utilized under the scheme Project Elephant during last three years are given in Annexure.
- (c) & (d) The funds are released to State Government on receipt of Annual Plan of Operations and availability of funds under the scheme. State Governments are reminded periodically to submit their Annual Plan of Operations in time and as per norms of the scheme to avoid delays.

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**ANNEXURE**

**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 1626 RAISED BY SHRIMATI RITA TARAI REGARDING 'PROJECT ELEPHANT' DUE FOR REPLY ON 08.03.2016.**

**Funds Allocated, Released and Utilized under the Centrally Sponsored Scheme "Project Elephant"**

Sl. No	State/UTs	2013-14			2014-15			2015-16 (as on 3.3.2016)		
		Allocation	Released	Utilized	Allocation	Released	Utilized	Allocation	Released	Utilized
1.	Andhra Pradesh	17.10	-	-	15.35	13.523	NR	11.02	-	NR
2.	Arunachal Pradesh	108.96	83.48	-	87.30	97.714	97.714	70.64	61.206	NR
3.	Assam	215.19	173.00	173.00	292.83	236.664	NR	282.11	-	-
4.	Chhattisgarh	63.29	49.622	45.43	49.24	43.7456	52.50	29.46	21.91	NR
5.	Jharkhand	129.28	95.655	91.104	109.68	88.4256	83.301	79.75	53.453	NR
6.	Karnataka	379.68	325.412	280.646	275.19	225.319	275.06	230.32	181.054	115.35
7.	Kerala	297.89	252.90	294.09	296.85	236.72	236.17	254.71	204.54	150.57
8.	Maharashtra	23.47	18.682	19.15	9.54	38.202	38.020	9.08	8.062	NR
9.	Meghalaya	126.43	101.00	101.00	117.64	118.838	118.84	88.30	81.387	72.34
10.	Nagaland	21.75	21.75	17.77	17.77	44.8132	14.216	12.92	15.44	NR
11.	Odisha	257.60	257.60	240.91	170.08	153.35	169.054	128.04	105.63	40.37
12.	Tamil Nadu	264.28	211.00	212.311	247.65	251.208	200.707	184.45	160.533	NR
13.	Tripura	12.72	9.766	7.265	5.97	6.03	8.418	4.31	26.109	NR
14.	Uttar Pradesh	42.49	-	25.00	25.69	5.16	23.73	22.67	15.33	NR
15.	Uttarakhand	165.46	115.068	116.18	148.60	103.908	NR	102.21	82.61	49.55
16.	West Bengal	132.41	97.626	134.446	102.62	103.814	92.619	74.09	56.83	NR
17.	Rajasthan	-	-	-	-	-	-	6.76	-	-
18.	Andaman & Nicobar	-	-	-	-	-	-	8.53	6.775	-
19.	Bihar	-	-	-	-	-	-	5.64	3.008	-
20.	Punjab	-	-	-	-	-	-	0.97	-	-
21.	Gujarat	-	-	-	-	-	-	2.42	-	-
22.	Haryana	-	30.97	-	-	-	-	1.60	10.00	-
23.	Manipur	-	-	-	-	-	-	-	-	-
24.	Mizoram	-	-	-	-	-	-	-	-	-
	<b>Total</b>	<b>2258.00</b>	<b>1843.531</b>	<b>1758.302</b>	<b>1972.00</b>	<b>1767.4344</b>	<b>1410.349</b>	<b>1610.00</b>	<b>1093.877</b>	<b>428.18</b>

- NR - Utilization Certificate not received.